

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28<sup>TH</sup> DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.195 OF 2020

PETITIONER:

1. KANNUR JILLA CRUSHER QUARRY ASSOCIATION, SREEKANDAPURAMMEGHALA, SREEKANDAPURAMP.O, SREEKANDAPURAM, KANNUR- 670631 REPRESENTED BY ITS PRESIDENT,ANIL K JOSEPH
2. ANIL K. JOSEPH S/O JOSEPH, KUZHITHODU HOUSE, CHEMBAMTHODI, KARAYATHUMCHAL, KANNUR, PIN- 670 631
3. JILSON JOSEPH, YEARS, S/O JOSEPH, VELIYATHIL HOUSE, PULIKURUMBA P O, NADUVIL, KANNUR DISTRICT, PIN- 670 582
4. SANEESH, MANASAM, VADUVANKULAM, KUTTIYATTOOR P O, KANNUR- 670 602
5. JAVID E P, , SHANTHIMAHAL, CHEKKIKULAM P O, KANNUR DISTRICT, KANNUR- 670 592.
6. MATHAI V A, ,VELIKKAKATH HOUSE, PAYATTUCHAL, CHEMPERI P O, KANNUR- 670 632.
7. K T ZIYAD, MALABAR VILLA, PATTUVAM P O, KANNUR- 670143.
8. CYRIL JOSE, S/O. JOSE GEORGE, AGED 37 YEARS,MANAGING PARTNER, SAMPATH CRUSHERS PVT. LTD., NEDIYANGAP.O, KANNUR DISTRICT-670 631, RESIDING AT KIZHAKKEYIL HOUSE, MATTANNUR COLLEGE P.O.,KANNUR DISTRICT - 670 702,

BY ADVS. SRI. ALEX M. SCARIA  
SMT.SARITHA THOMAS

RESPONDENT/RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY SECRETARY TO DEPARTMENT OF LOCAL SELF GOVERNMENT INSTITUTION, SECRETARIAT, GOVERNMENT PRESS P O, THIRUVANATHAPURAM- 695 001

2. SECRETARY TO LAW DEPARTMENT, GOVERNMENT SECRETARIAT,  
GOVERNMENT PRESS P O, THIRUVANATHAPURAM- 695 001

3. THE SREEKANDAPURAMMUNICIPALITY, REPRESENTED BY ITS SECRETARY,  
KANNUR -670631.

2. THE SECRETARY, SREEKANDAPURAM MUNICIPALITY,  
KANNUR - 670631.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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W.P(C) TMP NO.195 OF 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

**ORDER**

Avoid.

Post on 30.4.2020 before the appropriate Bench.

**BECHU KURIAN THOMAS,  
JUDGE**

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## APPENDIX

### PETITIONERS EXTS:

EXHIBIT-P1- TRUE COPY OF THE ADVERTISEMENT APPEARED IN PART IV OF THE GAZETTE IN THE KERALA GAZETTE DATED 05.09.2012.

EXHIBIT-P2. TRUE COPY OF RELEVANT PAGE IN RESPECT OF THE MEETING OF THE MUNICIPALITY COUNCIL.

EXHIBIT-P3. A TRUE COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER NO. 2 FOR RENEWAL OF LICENSE.

EXHIBIT-P3(A). A TRUE COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER NO. 8 FOR RENEWAL OF LICENSE.

EXHIBIT-P4. A TRUE COPY OF THE POSTAL RECEIPT EVIDENCING SENDING OF APPLICATION BY THE 2<sup>ND</sup> PETITIONER.

EXHIBIT-P4(A). A TRUE COPY OF THE POSTAL RECEIPT EVIDENCING SENDING OF APPLICATION BY THE 4<sup>TH</sup> PETITIONER.

EXHIBIT-P4(B). A TRUE COPY OF THE POSTAL RECEIPT EVIDENCING SENDING OF APPLICATION BY THE 5<sup>TH</sup> PETITIONER.

EXHIBIT-P4(C). A TRUE COPY OF THE POSTAL RECEIPT EVIDENCING SENDING OF APPLICATION BY THE 8<sup>TH</sup> PETITIONER.

EXHIBIT-P5. TRUE COPY OF THE A/D CARD EVIDENCING RECEIPT OF APPLICATION BY THE 5<sup>TH</sup> PETITIONER

EXHIBIT-P5(A). TRUE COPY OF THE A/D CARD EVIDENCING RECEIPT OF APPLICATION BY THE 6<sup>TH</sup> PETITIONER.

EXHIBIT-P5(B). TRUE COPY OF THE A/D CARD EVIDENCING RECEIPT OF APPLICATION BY THE 3<sup>RD</sup> PETITIONER.

EXHIBIT-P6. TRUE COPY OF THE BANKER'S SLIP AND

BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.2.

EXHIBIT-P6(A). TRUE COPY OF THE BANKER'S SLIP AND  
BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.3.

EXHIBIT-P6(B). TRUE COPY OF THE BANKER'S SLIP AND  
BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.4.

EXHIBIT-P6(C). TRUE COPY OF THE BANKER'S SLIP AND  
BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.5.

EXHIBIT-P6(D). TRUE COPY OF THE BANKER'S SLIP AND  
BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.6.

EXHIBIT-P6(E). TRUE COPY OF THE BANKER'S SLIP AND  
BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.7.

EXHIBIT-P6(F). TRUE COPY OF THE BANKER'S SLIP AND  
BANKERS CHEQUE EVIDENCING PAYMENT BY PETITIONER  
NO.8.

EXHIBIT-P7-TRUE COPY OF THE LETTER DATED 23/03/2020  
ISSUED TO THE 2<sup>ND</sup> RESPONDENT BY THE 4<sup>TH</sup> RESPONDENT.